

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2484
TO BE ANSWERED ON 21ST DECEMBER, 2022**

BENEFICIARIES OF PMGKAY IN ANDHRA PRADESH

2484. SHRIMATI GODDETI MADHAVI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of beneficiaries under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) in the last three years as well as the quantum of foodgrains distributed thereunder, State-wise;
- (b) the number of beneficiaries under the scheme in Andhra Pradesh; and
- (c) the steps taken by the Government to ensure better access to the entitled beneficiaries following the National Human Rights Commission (NHRC) notice over the denial of benefits under PMGKAY due to the non-completion of biometric authentication?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Under the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), the Department has allocated foodgrains to all States/UTs, including Andhra Pradesh, for additional free-of-cost distribution of foodgrains to around 80 Crore National Food Security Act (NFSA) beneficiaries in the country. The State/UT wise list of quantum of foodgrains distributed under the said scheme, including Andhra Pradesh, is attached as Annexure-I and the list of NFSA beneficiaries is placed as Annexure-II.

(c): The Department has extended the timeline given to the States/UTs, under the Notification dated 08/02/2017 (as amended from time to time) issued in exercise of Section-7 of the Aadhaar Act 2016, for completing the Aadhaar seeding of ration cards up to 31st December 2022. Until then, all States/UTs have been advised that no genuine beneficiary/household shall be deleted from the list of eligible ration cards/ beneficiaries and shall not be denied their entitled quota of foodgrains under NFSA only for want of Aadhaar number or only on the ground of not possessing an Aadhaar number, failure of biometric authentication due to network/ connectivity/ linking issues or any other technical reasons etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.2484 DUE FOR ANSWER ON 21.12.2022 IN THE LOK SABHA.

Quantum of foodgrains distributed under PM-GKAY since April 2020 to 9th Dec 2022

(Figures in MT)

| S.N. | States/UTs | Total Distribution |
|--------------|-------------------|---------------------------|
| 1 | A&N Island | 7,772 |
| 2 | Andhra Pradesh | 26,45,092 |
| 3 | Arunachal Pradesh | 1,02,280 |
| 4 | Assam | 31,42,258 |
| 5 | Bihar | 1,05,82,970 |
| 6 | Chandigarh | 32,348 |
| 7 | Chhattisgarh | 26,33,887 |
| 8 | D&D and DNH | 35,216 |
| 9 | Delhi | 9,30,116 |
| 10 | Goa | 68,310 |
| 11 | Gujarat | 44,18,252 |
| 12 | Haryana | 15,55,227 |
| 13 | Himachal Pradesh | 3,65,604 |
| 14 | J&K | 8,63,504 |
| 15 | Jharkhand | 30,45,538 |
| 16 | Karnataka | 51,53,724 |
| 17 | Kerala | 19,49,831 |
| 18 | Ladakh | 17,429 |
| 19 | Lakshadweep | 2,726 |
| 20 | Madhya Pradesh | 62,76,168 |
| 21 | Maharashtra | 80,16,574 |
| 22 | Manipur | 2,55,232 |
| 23 | Meghalaya | 2,84,255 |
| 24 | Mizoram | 88,922 |
| 25 | Nagaland | 1,72,087 |
| 26 | Odisha | 39,94,202 |
| 27 | Puducherry | 74,020 |
| 28 | Punjab | 17,30,270 |
| 29 | Rajasthan | 53,37,014 |
| 30 | Sikkim | 43,496 |
| 31 | Tamil Nadu | 40,87,528 |
| 32 | Telangana | 24,58,216 |
| 33 | Tripura | 3,24,621 |
| 34 | Uttar Pradesh | 1,75,92,310 |
| 35 | Uttarakhand | 7,74,732 |
| 36 | West Bengal | 78,56,087 |
| Total | | 9,69,17,817 |

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.2484 DUE FOR ANSWER ON 21.12.2022 IN THE LOK SABHA.

State-wise number of persons covered under National Food Security Act, 2013 (as on 30.11.2022)

| S. N. | States/UTs | Total Persons (in Lakh) |
|--------------|-------------------|--------------------------------|
| 1 | Andhra Pradesh | 268.22 |
| 2 | Arunachal Pradesh | 8.40 |
| 3 | Assam | 251.17 |
| 4 | Bihar | 871.16 |
| 5 | Chhattisgarh | 200.77 |
| 6 | Delhi | 72.78 |
| 7 | Goa | 5.32 |
| 8 | Gujarat | 344.15 |
| 9 | Haryana | 126.49 |
| 10 | Himachal Pradesh | 28.64 |
| 11 | Jharkhand | 264.12 |
| 12 | Karnataka | 401.93 |
| 13 | Kerala | 154.80 |
| 14 | Madhya Pradesh | 511.32 |
| 15 | Maharashtra | 700.17 |
| 16 | Manipur | 20.08 |
| 17 | Meghalaya | 21.46 |
| 18 | Mizoram | 6.68 |
| 19 | Nagaland | 14.05 |
| 20 | Odisha | 325.03 |
| 21 | Punjab | 141.51 |
| 22 | Rajasthan | 440.01 |
| 23 | Sikkim | 3.79 |
| 24 | Tamil Nadu | 364.69 |
| 25 | Telangana | 191.62 |
| 26 | Tripura | 24.32 |
| 27 | Uttar Pradesh | 1490.71 |
| 28 | Uttarakhand | 61.94 |
| 29 | West Bengal | 601.84 |
| 30 | A&N | 0.61 |
| 31 | DNH&DD | 2.73 |
| 32 | Lakshadweep | 0.22 |
| 33 | Chandigarh (DBT) | 2.76 |
| 34 | Puducherry (DBT) | 6.34 |
| 35 | J&K | 72.41 |
| 36 | Ladakh | 1.44 |
| Total | | 8003.69 |